

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO.2249
ANSWERED ON 15.12.2023

FUNDS TO SAGARMALA PROJECTS

2249. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोतपरिवहन और जलमार्ग मंत्री

- (a) the reasons for delay in implementation of a significant number of projects under the Sagarmala programme;
- (b) the steps taken by the Government to remedy the delays and expedite development and implementation of said projects; and
- (c) the reasons for non release of sanctioned funds for projects under development and the steps in this regard?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) Reasons for delay in implementation of projects under Sagarmala Programme mainly attribute to delay inland acquisition, statutory clearances, local agitation, change in scope etc.

(b) The major steps undertaken to ensure completion of Infrastructure Projects without delays include; Periodic review of projects by various levels in the Ministry, methodical project appraisal and funding guidelines. Ministry from time to time holds Maritime States Development Council (MSDC) meetings and also encourage coastal States/UTs to hold State Sagarmala Committee meetings for creating synergy among various stakeholders for expeditious implementation of Sagarmala projects. To date, nineteen meetings of MSDC have been held with State Governments including Maharashtra. The last meeting of MSDC was held on 19.08.2023. Further, at the top of the Sagarmala framework, a National Sagarmala Apex Committee has been constituted for overall policy guidance and high level coordination, and to review aspect of planning and implementation of the plan and projects.

(c) As such there is no delay in release of funds under Sagarmala Scheme. Ministry scrupulously follows the Sagarmala Funding Guidelines and instructions issued by Ministry of Finance for release of funds under Central Sector Scheme.
